

**Viewers reaction to morning news telecast on TV**

\*811. SHRI D. P. JADEJA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the viewers reaction to the news telecast during the morning Television programme;

(b) whether the format of the morning news telecast requires changes to make it innovative and interesting; and

(c) if so, the steps envisaged in this direction ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) :

(a) to (c). The Morning Transmission has been introduced on Doordarshan National Network with effect from 23.2.1987. Two news bulletins of 10 minutes' duration each are telecast at 7.35 a.m. and 8.05 a.m. in Hindi and English respectively. These news bulletins originate from Doordarshan Kendra, Delhi. Doordarshan subscribes to the Pacific services of M/s. Visnews, London for the satellite news-feed, which is received at 3.00 a.m. daily enabling Doordarshan to give the latest foreign news in its morning news bulletins. According to a survey conducted by Audience Research Unit of Doordarshan the morning news bulletins are gaining popularity with the viewers. However, it is the endeavour of Doordarshan to make the news more informative and interesting.

**Chromium Mines**

\*812. SHRI ANANTA PRASAD SETHI : Will the Minister of STEEL AND MINES be pleased to state :

(a) the number of Chromium mines in the country with details of chrome deposits, mine-wise; and

(b) the steps proposed to exploit chrome deposits ?

THE MINISTER OF ENERGY AND MINISTER OF STEEL AND MINES

(SHRI VASANT SATHE) : (a) The total number of Chromite mines in the country is 23. Information in regard to Chromite reserves is available in respect of 20 of these mines which is furnished below :

Name of mine	Recoverable Reserver (in thousand tonnes)
1. Loya	0.4
2. Byrapura	83
3. Thagadur	72
4. Jambur	12.5
5. Bhakth Rakalli	81
6. Sirohi	1.1
7. Morsh	1.8
8. Kamarda	296
9. Sarubil	6137
10. Bhimtanagar	62947
11. Kaliapani	12641
12. Kalarangi	456
13. South Kaliapani	11064
14. Suk rangi	5071
15. Kathpal	71
16. Birasal	58
17. Baula	36
18. Bangar	645
19. Kathpal	19
20. Boula W. P.	1593

(b) The exploitation of Chrome Ore deposit has to be determined with reference to domestic demand and demand for export from time to time. The present production is adequate to meet such demand.

**Aluminium smelter in Orissa**

\*817. SHRIMATI JAYANTI PAT-NAIK : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether commercial production has commenced in the aluminium smelter plant set up at Angul in Orissa by the National Aluminium Company;

(b) if so the annual production capacity of the plant;

(c) the number of stages/phases in which the plant is going to be commissioned; and

(d) the progress made so far ?

THE MINISTER OF ENERGY AND MINISTER OF STEEL AND MINES (SHRI VASANT SATHE) : (a) No, Sir. But trial production has commenced.

(b) The rated capacity of the aluminium smelter is 2,10,000 tonnes per annum.

(c) The aluminium smelter will be commissioned in two phases.

(d) Ninety percent of the construction progress has been achieved. The first phase of the smelter was started up in March, 1987 when the first two pots were charged and aluminium metal was tapped on 2nd April, 1987.

#### Assistance to Andhra Pradesh for Housing

\*818. DR. G. VIJAYA RAMA RAO : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government of Andhra Pradesh has represented to Union Government about its inability to achieve targets of housing to weaker sections in the State in view of the cost escalation and constraints on funds;

(b) if so, whether Union Government propose to allocate additional funds to the State Government for the purpose; and

(c) whether Housing and Urban Development Corporation is providing financial assistance for this purpose ?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI) : (a) No such representation has

been received from the Government of Andhra Pradesh either in the Planning Commission or in the Ministry of Urban Development.

(b) Does not arise.

(c) Yes, Sir. Since its inception in 1970, HUDCO has sanctioned (up to 31st March 1987) 633 schemes received from agencies in the State of Andhra Pradesh, with a total cost of Rs. 361.59 crores, and approved loan assistance of Rs. 228.98 crores for the construction of 4,10,145 dwelling units and 51,930 basic sanitation units.

#### Formation of registered societies in DDA colonies

8009. SHRI CHINGWANG KONYAK : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the guidelines issued by the Delhi Development Authority for formation of registered societies for the welfare of the residents of a new colony in the initial stages when it is being inhabited by the allottees;

(b) whether a society has been formed by a few allottees in Vasant Kunj, Sector-A without any notice to all the allottees living there;

(c) whether this society has been registered with the D.D.A. and its managing committee elected under the relevant regulations, if not, the reasons therefor;

(d) whether the DDA has received representations against this society about its functioning, and if so, the details thereof; and

(e) the steps Government propose to take to stop the irregular functioning of the society ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) According to Delhi Development Authority (Management and Disposal of Housing Estates) Regulations 1968' all persons who have been allotted a